

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:327  
ANSWERED ON:22.07.2003  
REDUCTION OF STAFF STRENGTH  
IQBAL AHMED SARADGI;PRABHA RAU;VILAS BABURAO MUTTEMWAR

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the Government have decided to reduce the staff further by abolishing about 30000 posts in class-I to class-IV categories;
- (b) the amount so far saved by the Government as a result of abolishing the posts in different categories;
- (c) whether the Government have also given instruction to the UPSC to recruit one person of every three vacancies;
- (d) if so, the details thereof;
- (e) whether despite all these instructions, vacancies are still being created in certain departments of the Government in senior position; and
- (f) if so, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS. (SHRI HARIN PATHAK)

(a) & (b): Department of Personnel and Training issued O.M. No.2/8/2001-PIC dated 16.5.2001 in pursuance of announcement made by the Government in the Finance Minister's Budget Speech of 2001-2002, in Parliament, to achieve reduction of 10% of civilian posts, in the next five years. As per the DoPT O.M. dated 16.5.2001, only 1/3rd of Direct Recruitment posts can be filled (subject to a ceiling of 1% of the sanctioned strength) after obtaining approval of the relevant Screening Committee, and the balance 2/3rd of the vacant posts are required to be abolished.

The posts required to be filled up as well as to be abolished depends on the number of Direct Recruitment vacancies arising in a Ministry/Department in any recruitment year. Detailed records regarding the number of posts abolished and the amount saved by the Government is not centrally maintained.

(c) & (d): Indents for recruitment are required to be placed by respective Ministries/Departments, on various recruiting agencies (including UPSC) after obtaining clearance from the appropriate Screening Committee.

(e) & (f): Vacancies arise in various Ministries/Departments based on the incidence of retirement, voluntary retirement, death etc.